

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 1302
(To be answered on the 3rd March 2016)

AIR INDIA FLIGHT INCIDENT

1302. SHRI NANA PATOLE

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether any incident has come to light regarding the Air India's Colombo bound flight being missed by a passenger owing to carelessness of the security personnels at the Indira Gandhi International Airport, Delhi;
- (b) if so, the details thereof;
- (c) whether the said passenger was forcibly made to get down of wheel chair and was also misbehaved with causing him emotional hurt, if so, the details thereof;
- (d) whether the Government has taken/is taking any action against the erring persons;
- (e) if so, the details thereof; and
- (f) the steps taken by the Government to compensate the financial loss caused to the passenger and to ensure that such incidents do not recur in future?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Dr Mahesh Sharma)

(a) to (f): One passenger with special needs reached Indira Gandhi International Airport, Delhi to travel to Colombo by Air India Flight AI-275 on 30th September 2015. The passenger was screened in consonance with the guidelines issued by Bureau of Civil Aviation Security and he was offered a chair by the screening staff and necessary assistance was also provided to him. However, the passenger did not miss the flight. He boarded the Air India flight and was allotted seat number 2C.
